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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 61/(MAH)/2005
CA No. 98/2016 & 185/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

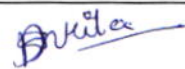

NAME OF THE PARTIES:

Mr. Sujan Parikh

V/s.

M/s. Natvar Parikh Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
49.	Ankita Deshpande for Kartikeya & associates. Corg Applicant 2/ Defendant Respondent) in CA 98/16 & CP 185/10. Falguni Thakkar i/b Dnyode Pss for Applicant no 1 in Comp Bnln 185/2010 & Applicants in Comp Bnln 98/2016.		
	Rishav Gupta i/b Wadia Lyhandry & Co. for Respondents in CA/185/2010 and Respondents in CA 98/2016		

ORDER

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ORDER

CA 167/2009 IN TCP No. 18/397-398/NCLT/MB/MAH/2005

CA 98/2016 & 185/2010 IN TCP No. 61/397-398/NCLT/MB/MAH/2005

Counsel for the Petitioner as well as Respondent are present.

Oral submissions are complete.

Written submissions are filed in TCP 61/2005, as to CA 167/2009 in CP 18/2005, Respondent's side has not filed written submission. The Respondent's Counsel is hereby directed to submit written submission by next date of hearing.

List both the matters on **06.10.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)